

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s).  
1598-1599/2015

RAM KUMAR

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 06/04/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.A.Lakshminarayanan,adv.  
Mr. V. Ramasubramanian,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E RAwait the return of the service of notice already issued to  
the sole respondent.

List again on 27.07.2015.

(M K HANJURA)  
Registrar

SB